## <u>N O T I C E</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that **on**  $2^{nd}$  May 2025 :

Ι

The Division Bench comprising of the Hon'ble Shri Justice M.S. Karnik and the Hon'ble Justice Sharmila U. Deshmukh will take up Civil Writ Petition No.4118 of 2014 in Chamber No. 62 at 2.00 p.m.

Π

After Division Bench work is over, the Hon'ble Justice Sharmila U. Deshmukh will take up Her Ladyship's extant judicial assignment.

III

The Division Bench comprising of the Hon'ble Shri Justice M.S. Karnik (sitting at Bombay) and the Hon'ble Shri Justice Valmiki Menezes (sitting at Goa) will hear Writ Petition No. 403 of 2022 with PILWP No.32 of 2022 with MCA No.1133 of 2025 (F) with MCA No. 1635 of 2024 (F) pertaining to Goa Bench, through VC. at 2.15 p.m.

IV

After Division Bench work is over, the Division Bench comprising of the Hon'ble the Chief Justice and the Hon'ble Shri Justice M.S. Karnik will continue with the regular board at 2.30 p.m.

Dated this 30<sup>th</sup> day of April, 2025.

By Order,

sd/-

**(A. H. Laddhad)** Prothonotary & Sr. Master, High Court, O.S. Bombay.

sd/-

**(H. M. Bhosale)** Registrar (Judl-I), High Court, A.S., Bombay.